

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 32757/2009

M/S MEKASTER TELEMATICS LTD.

Petitioner(s)

VERSUS

M.D., PRADESHIYA INDUS.&INV.CORP.LD.&ORS.

Respondent(s)

(with appln. (s) for directions and exemption from filing O.T.)

Date : 08/04/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rajesh Srivastava, Adv.

For Respondent(s)

Mr. Ajay Sharma, Adv.

Mr. Himanshu Shekhar, Adv.

Mr. Pankaj Singh, Adv.

Mr. Vinay Garg, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the petitioner shall within a period of four weeks file the proof of paper publication in respect of the respondent No.5.

List the matter again on 07.07.2016.

(M V RAMESH)
Registrar

SB